

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 88/(MAH)/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017

NAME OF THE PARTIES: M/s. SCM Fertichem Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Jacinda Banderkesh	ilb J. Sagar Associates Advocate	

**Order**

CSP No. 88/230-232/NCLT/MB/MAH/2017

Allowed, vide separate order.

sd/-  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

sd/-  
**V. NALLASENAPATHY**  
Member (Technical)